

ADVANCE CAUSE LIST

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 22nd April, 2019

Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M. A. No. 105/2019 IN Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Attin Shankar Rastogi, Adv. for Applicant
FOR HEARING			
2.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1711/2018, M.A. No. 1788/2018, I.A. No. 41/2019) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.
3.	Original Application No.30/2013 (T _{HC}) (M.A. No. 1596/2018, M.A. No. 1599/2018, M.A. No. 1619/2018, M.A. No. 1628/2018, M.A. No. 1630/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018,	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13

	M.A. No. 1680/2018, M.A. No. 1686/2018, I.A. No. 253/2019, I.A. No. 254/2019 & I.A. No. 255/2019)		Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv. Mr. Rahul Meena, Adv. for PSIEC
4.	Original Application No. 329/2015 (M.A. No. 283/2018 & M.A. No. 1389/2018) WITH	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv.
5.	Original Application No. 521/2015 WITH	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. A. K. Prasad, Adv. for CGWA Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv.
6.	Original Application No. 448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017) WITH	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
7.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013 WITH	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
8.	Original Application No. 20(T _{HC})/2015 WITH	Ramesh Vs. State of Rajasthan & Ors.	Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
9.	Original Application No. 446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.

10.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Ashutosh Yadav, Adv. for Applicant Mr. Himanshu Tyagi & Mr. Ayush Negi, Advs. for R-1 & 2 Mr. A. K. Prasad, Adv. for CGWA Ms. Priyanka Swami, Adv. for R-4 Mr. Rachit Mittal, Adv. for GDA
11.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. for UOI Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Vishwajit Singh & Mr. Raman Yadav, Advs. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Agarwal, Adv. for GDA Mr. Dinesh Jindal, LO for DPCC
12.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Dinesh Jindal, LO for DPCC
13.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No.1408/2018 & M.A. No. 1469/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ajay Jain, Adv. for CNCTD Mr. Ravindra Kumar, Adv. for NOIDA Mr. Divya Prakash Pande, Adv. Mr. A. K. Prasad, Adv. for CGSC Mr. Vivek Kumar, Adv. for Yamuna Concrete Mr. Anil Grover, AAG for State of Haryana Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv. Mr. Prashant Chaudhary, Adv.

14.	Appeal No. 08/2017 (M.A. No. 414/2017 & I.A. No. 154/2019)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Ajay Bansal, AAG. for R-3 Mr. I. K. Kapila, Adv. for R-9
15.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB
16.	Original Application No. 316/2018 (I.A. No. 53/2019 & I.A. No. 164/2019)	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Sarthak Maggon, Adv. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3 Mr. Pankaj Vernekar, Adv. for R-2

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